

1	2	3
13.	Haryana	11.7
14.	Himachal Pradesh	16.7
15.	Jammu and Kashmir	33.1
16.	Jharkhand	9.9
17.	Karnataka	23.6
18.	Kerala	35.8
19.	Lakshadweep	37.9
20.	Madhya Pradesh	8.6
21.	Maharashtra	20.1
22.	Manipur	21.1
23.	Meghalaya	7.6
24.	Mizoram	12.7
25.	Nagaland	5.8
26.	Puducherry	33.6
27.	Sikkim	20.9
28.	Odisha	13.8
29.	Punjab	24.6
30.	Rajasthan	8.6
31.	Tamil Nadu	34.1
32.	Telangana	58
33.	Tripura	20.5
34.	Uttar Pradesh	9.4
35.	Uttarakhand	13.1
36.	West Bengal	23.8

Source: NFHS4 (2015-16)

Capacity development in trauma life support

1704. SHRI MAHESH PODDAR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what steps Government is taking to develop the Capacity Development in Trauma Life Support;

(b) how much budget has been allocated to develop Capacity Development in Trauma Life Support in Jharkhand; and

(c) the details of the plan and deadline for the said project?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) Under the programme namely Assistance for capacity building for developing Trauma Care Facilities in Government Hospitals on national Highways. The scheme has been extended to the 12th Five Year Plan as "Capacity Building for Developing Trauma Care Facilities (TCF) in Government Hospitals on National Highways".

Under the scheme the Central Government is supporting the States by developing infrastructure and capacity building by providing training and skills to the Medical & Paramedical personnel. During 11th and 12th FYPs, 116 and 85 locations/hospitals respectively were identified in different States/ Union Territories (UTs) in the country for establishing TCFs at various levels.

(b) and (c) Financial support under the said scheme has been provided to the following Government Hospitals in Jharkhand:

Five Year Plan	Name of Government Hospital	Fund released (In Crore)
11th FYP	Patliputra Medical College, Dhanbad (L-II)	₹ 0.8000
12th FYP	District Hospital, Koderma (L-III)	₹ 2.040
	Sadar Hospital Daltanganj (L-III)	₹ 1.224

After receiving the approval and funds, the concerned State Government/Union Territory (UT) undertakes the implementation work for further strengthening up-gradation or establishment of the TCF.

Restricting tobacco sales through authorised vendors

1705. SHRI R. VAITHILINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has asked all the State Governments to develop a mechanism through the municipal authority to provide permission/authorisation to retail outlets selling tobacco products;